

DIVISION BENCH  
COURT - I

O-212

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/61(KB)2024  
COMP.APPL/16(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>STATE BANK OF INDIA VS BANSILAL LEISURE PARKS LTD</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

Appearance via video conference/physically

Mr. Santosh Kr. Ray, Adv.

] For Financial Creditor

Ms. R. Sanyal, Adv.

Ms. Muskan Saha, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **08.08.2024**.

**Satyajit Roy**  
(Court Officer)